

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 1743
TO BE ANSWERED ON- 21/12/2022

ECONOMIC UPLIFTMENT OF TRIBALS

1743 SHRI AJIT KUMAR BHUYAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has many schemes and programmes for the tribal people of the country in different States and whether it has helped in economic upliftment of tribals in North Eastern Region;

(b) if so, details thereof;

(c) what changes have been brought by the different schemes and programmes for economic upliftment of the tribal people; and

(d) the number of tribal people, both men and women, who are getting benefits from these schemes and programmes State-wise, details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT RENUKA SINGH SARUTA)

(a) to (d): Some of the schemes being implemented by Ministry of Tribal Affairs for upliftment of tribal population of the country including the North Eastern Region are as under:

i. Pradhan Mantri Janjatiya Vikas Mission (PMJVM) has been designed through the merger of two earlier schemes of 'MSP for MFP' and 'Institutional Support' which is being implemented through The Tribal Cooperative Marketing Development Federation of India (TRIFED), an autonomous body under the Ministry. The scheme provides financial assistance to the State Governments for procurement of notified Minor Forest Produces (MFPs) at Minimum Support Price (MSP) to safeguard the livelihood of tribal MFP gatherers. It also provides financial support for value addition activities of tribal produce through setting up of Van Dhan Vikas Kendras (VDVKs) to scale up the income of the tribal people associated with these Kendras. Besides, the scheme has also the provision of procurement and marketing of tribal products through empanelled tribal artisans. The State-wise details of VDVKs and empanelled tribal artisans / suppliers are given at Annexure.

ii. Marketing and Logistics Development for Promoting Tribal Products from North - Eastern Region - The scheme has been approved during 2021-22 which aims to strengthen livelihood opportunities for tribal artisans through increased efficiency in procurement, logistics and marketing of tribal products. The scheme has been specifically designed for the North Eastern Region.

iii. Venture Capital Funds for STs - The scheme has been approved during 2021-22 and aims to promote entrepreneurship among the Scheduled Tribes.

iv. National Scheduled Tribes Finance and Development Corporation (NSTFDC), a Central Public Sector Enterprise (CPSE) under the Ministry of Tribal Affairs, extends concessional loans to the eligible Scheduled Tribe persons for undertaking income generation activities/ self-employment through its implementing agencies. The prominent schemes of NSTFDC are given as under:

Term Loan Scheme: NSTFDC provides Term Loan for viable projects costing upto ₹50.00 lakh per unit. Under the scheme, financial assistance is extended upto 90% of the cost of the project and the balance is met by way of subsidy/ promoter contribution/ margin money.

Adivasi Mahila Sashaktikaran Yojana (AMSY): This is an exclusive scheme for economic development of Scheduled Tribes Women. It provides loan upto 90% for projects costing upto ₹2.00 lakh at highly concessional rate of interest of 4% per annum.

Micro Credit Scheme for Self Help Groups (MCF): This is an exclusive scheme for Self Help Groups for meeting small loan requirement of ST members. Under the scheme, the Corporation provides loans upto ₹50,000/- per member and maximum ₹5 Lakh per Self Help Group (SHG).

Margin Money Support Scheme for ST Entrepreneurs: Under this scheme, the eligible ST Entrepreneurs are allowed to avail financial assistance to the extent of 15% of the total project cost under Stand-Up India Scheme.

The State-wise amount disbursed and number of beneficiaries, both men and women, assisted under the above-mentioned schemes of NSTFDC during last three years is given at **Annexure**.

Annexure as referred to in reply to Part (a) to (d) of RSUQ No. 1743 for answer on 21.12.2022

State-wise details of VDVK beneficiaries under PMJVM Scheme

S.No	Name of State	Total No. of VDVKs	Total No. of beneficiaries	Amount Sanctioned (in Rs. lakhs)
1	Andhra Pradesh	415	123258	6162.9
2	Arunachal Pradesh	85	25500	1275
3	Assam	302	92119	4530
4	Chhattisgarh	139	41700	2085
5	Dadra & Nagar Haveli and Daman & Diu	1	302	15
6	Goa	10	3000	150
7	Gujarat	116	34424	1721.2
8	Himachal Pradesh	4	1110	55.5
9	Jammu & Kashmir	100	29791	1457
10	Ladakh	10	3000	150
11	Jharkhand	39	11601	569.7
12	Karnataka	140	41748	2087.4
13	Kerala	44	12038	597.25
14	Madhya Pradesh	107	32160	1605
15	Maharashtra	264	79350	3960
16	Manipur	200	60403	2996.8
17	Meghalaya	39	11835	584.1
18	Mizoram	159	46168	2306.55
19	Nagaland	206	61798	3089.9
20	Odisha	170	50094	2479.25
21	Rajasthan	479	144803	7135.6
22	Sikkim	80	23801	1169.05
23	Tamil Nadu	8	2400	120
24	Telangana	17	5100	255
25	Tripura	32	8893	436.95
26	Uttar Pradesh	25	7238	359.55
27	Uttarakhand	12	3605	179.95
28	West Bengal	22	6719	329.35
		3225	963958	47863

Details of tribal artisans/suppliers empanelled under PMJVM Scheme

Sl. No.	TRIFED Regional Office	EMPANELLED ARTISANS / SUPPLIERS AS ON 31-03-2022	NO. OF TRIBAL FAMILIES ASSOCIATED AS ON 31.03.2022
1	Ahmedabad	16	4853
2	Bangalore	141	42994
3	Bhubaneswar	128	12978
4	Bhopal	426	3440
5	Dehradun	123	3503
6	Delhi	11	67
7	Guwahati	729	10945
8	Hyderabad	93	179234
9	Jaipur	123	5694
10	Raipur	96	11046
11	Mumbai	95	6111
12	Ranchi	174	10945
13	Kolkata	28	2083
14	Chandigarh	99	5112
	Total	2282	299365

State-wise Funds Disbursed and No. of beneficiaries assisted under the schemes of NSTFDC during the last three years

(Rs. in lakhs)

S.No.	State	2019-20			2020-21			2021-22		
		Disbursement	Number of beneficiaries		Disbursement	Number of beneficiaries		Disbursement	Number of beneficiaries	
			M	F		M	F		M	F
1	Andhra Pradesh	1285.03	251	25	5022.24	161	12806	1127.19	2	2004
2	Andaman & Nicobar	245.00	5251	2250						
3	Arunachal Pradesh				970.52	1		814.01	4155	3988
4	Assam	58.20	167	0	5.00	2				
5	Bihar							11.48	0	955
6	Chhattisgarh	932.16	2895	892	197.49	177	59	1398.99	765	168
7	Gujarat	394.75	97	1	1442.03	4576	3654	2022.50	708	10345
8	Himachal Pradesh	40.83	20	55	13.40	2		14.00	2	0
9	Jammu & Kashmir	446.25	122	13	408.75	118	57	1362.87	344	66
10	Jharkhand	633.17	47	3720	1001.60	2	10750	1422.00	8	15518
11	Karnataka	47.38	1395	516	3109.08	1899	1115	1369.31	488	474
12	Kerala	128.31	34	55	298.76	100	92	637.30	108	328
13	Madhya Pradesh	4176.26	4328	8954	3360.10	4571	1114	2755.00	1857	689
14	Maharashtra	1167.56	207	480	37.27	296	526	209.06	5042	2366
15	Manipur				62.37	19	46			
16	Meghalaya	1745.18	723	689	4485.43	17513	17503	694.81	1080	803
17	Mizoram	6459.22	2006	2664	3324.18	788	611	5450.68	3606	12670
18	Nagaland	2413.22	22993	28925	1098.72	19298	28942	693.36	19320	28937
19	Odisha	2298.15	549	741	1794.44	965	21266	2457.92	102	29924
20	Rajasthan	2311.39	1779	2214	2205.16	1724	940	508.60	368	220
21	Sikkim	253.30	70	30	82.11	21	0	62.56	11	5
22	Tamil Nadu	28.50	1734	1041	12.50	830	779	15.00	830	779
23	Telangana	2740.07	1380	7281	5359.23	387	12678	3111.55	1166	8189
24	Tripura	71.41	17	7	2216.28	803	253	580.26	1230	966
25	Uttar Pradesh				1.55	1	3			
26	Uttarakhand	102.37	12	11	6.15	2	0			
27	West Bengal	558.86	372	3878	275.64	66	2023	573.92	210	4305
	TOTAL	28536.57	46449	64442	36790.00	54322	115217	27292.37	41402	123699
